

had qualified for two or more discipline, but they could join only one programme according to their choice.

Year-wise planned target for goods both originating and tonne-kilometre from the year 1984-85

1732. SHRI AJIT KUMAR SAHA : Will the Minister of TRANSPORT be pleased to state year-wise planned target for goods-both originating and tonne-kilometre from the year 1984-85 ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : The following are the planned original budget targets for originating revenue earning tonnage and tonne kilometres :

(In millions)

Year	Tonnes originating	Net tonne Kilometres
1984-85	245.00	172,412
1985-86	250.00	180,575
1986-87	267.00	191,385

12.00 hrs.

[English]

PROF. MADHU DANDAVATE : I am raising a privilege issue.

MR. SPEAKER : I have disallowed it No.

SHRI BASUDEB ACHARIA : Please listen to us.

MR. SPEAKER : I have disallowed it. After my ruling, there is nothing. Not allowed.

(Interruptions)**

MR. SPEAKER : After my ruling, there can be no discussion on that subject.
(Interruptions)**

MR. SPEAKER : I have given my ruling.

(Interruptions)**

MR. SPEAKER : Now, papers to be laid.

12.01 hrs.

[English]

PAPERS LAID ON THE TABLE

Annual Reports of Narmada Control Authority for 1984-85 and Betwa River Board, Jhansi for 1984-85 and statement for delay in laying the Annual Report of Betwa River Board Jhansi for 1984-85.

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Narmada Control Authority for the year 1984-85 along with Audited Accounts.
[Placed in Library See No. LT-2147/86]
- (2) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 1984-85 along with Audited Accounts.
[Placed in Library See No. LT-2148/86]
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.
[Placed in Library See No. LT-2148/86].

Annual Report, Annual Account and Review on the working of Indian Council of Medical Research, New Delhi for 1984-85

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table—

- (1) A copy by the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1984-85.

- (2) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1984-85 together with Audit Report thereon.
- (3) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Council of Medical Research, New Delhi, for the year 1984-85. [Placed in Library See No. LT-2149/86]

(Interruptions)

MR.SPEAKER : I have seen it. I do not find anything.

Review on the working of and Annual Report of Indian Road Construction Corporation Ltd. New Delhi for 1984-85 and Statement for delay in laying these papers, Annual Administration Reports and Reviews on the working of Calcutta Port Trust for 1984-85 and Bombay Port Trust for 1984-85 etc. etc

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—
- (i) Review by the Government on the working of the Indian Road Construction Corporation Limited, New Delhi, for the year 1984-85.
- (ii) Annual Report of the Indian Road Construction Corporation Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the comptroller and Auditor General thereon. [Placed in Library See No. LT-2150/86]

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. L.T.-2150/86]
- (3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Port Trust for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Calcutta Port Trust for the year 1984-85. [Placed in Library. See No. LT-2151/86]
- (4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Bombay Port Trust for the year 1984-85.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bombay Port Trust for the year 1984-85. [Placed in Library. See No. LT-2152/86]
- (5) A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :—
- (a) (i) Annual Accounts of the Calcutta Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts and Audit Report of the Calcutta Port Trust for the year 1984-85. [Placed in Library See No. LT-2153/86]
- (b) (i) Annual Accounts of the Paradip Port Trust for the year 1984-85 and the Audit Report thereon.

- (ii) Review by the Government on the Annual Accounts and Audit Report of the Paradip Port Trust for the year 1984-85. [Placed in Library. See No. LT-2154/86]
- (c) (i) Annual Accounts of the New Mangalore Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts and the Audit Report of the New Mangalore Port Trust for the year 1984-85. [Placed in Library. See No. LT-2155/86]
- (d) (i) Annual Accounts of the Bombay Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts & the Audit Report of the Bombay Port Trust for the year 1984-85. [Placed in Library See No. LT-2156/86]
- (e) (i) Annual Accounts of the Madras Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts and the Audit Report of the Madras Port Trust for the year 1984-85. [Placed in Library. See No. LT-2157/86]
- (f) (i) Annual Accounts of the Mormugao Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts and the Audit Report of the Mormugao Port Trust for the year 1984-85. [Placed in Library. See No. LT-2158/86]
- (g) (i) Annual Accounts of the Visakhapatnam Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts and the Audit Report of the Visakhapatnam Port Trust for the year 1984-85. [Placed in Library. See No. LT-2159/86.]
- (i) (i) Annual Accounts of the Tuticorin Port Trust for the year 1984-85 and the Audit Report thereon.
- (ii) Review by the Government on the Annual Accounts and the Audit Report of the Tuticorin Port Trust for the year 1984-85. [Placed in Library. See No. LT-2160/86]

Annual reports, Annual Accounts and Reviews on the working of Indian Institute of Technology, Delhi for 1984-85 and Indian Institute of Technology, Madras for 1984-85 and Statement for delay in laying these papers etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 1984-85.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 1984 85 together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Delhi, for the year 1984-85.

- (2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2161/86].

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, for the year 1984-85, together with Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Madras, for the year 1984-85.

- (4) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT-2162/86]

- (5) A copy of the Annual Accounts (Hindi and English versions) of the Kendriya Vidyalaya Sangathan, New Delhi, for the year 1984-85, together with Audit Report thereon;

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT-2163/86]

- (7) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the National School of Drama, New Delhi, for the year 1984-85 within

the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-2164/86]

- (8) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of the Regional Engineering Colleges, Srinager, Rourkela and Silchar and Audited Accounts of the Regional Engineering Colleges, Allahabad, Bhopal, Durgapur, Jaipur, Srinagar, Jamshedpur, Rourkela and Silchar for the year 1984-85 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library See No. LT-2165/86]

Annual Report, Annual Accounts and Review on the working of National Institute of Health and Family Welfare, New Delhi for 1984-85 and Statement for delay in laying these papers.

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1984-85.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1984-85 together with Audit Report thereon.

(iii) A copy of the Review (Hindi & English versions) by the Government on the working of the National Institute of Health and Family Welfare, New Delhi, for the year 1984-85.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-2166/86]

(Interruptions)

MR. SPEAKER : I cannot be cowed down by anybody in this House.

12.03 hrs.

MESSAGES FROM RAJYA SABHA

(English)

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 5th March, 1986, agreed without any amendment to the Spices Board Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 21st February, 1986."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Spices Cess Bill 1986, which was passed by the Lok Sabha at its sitting held on the 21st Feb., 1986 and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

PETITION RE : PROVISION FOR
ELEMENTARY SAFETY AND MINI-
MUM CIVIC AMENITIES IN JEEVAN
BIMA NAGAR, BORIVALI (WEST),
BOMBAY

[English]

SHRI ANOOPCHAND SHAH (Bombay North) : I beg to present a petition signed by Shri L.S. Coutinho, Chairman, Association of Jeevan Bima Nagar Owners and Co-operative Housing Societies Limited, Borivali, (West), Bombay and others regarding provision for elementary safety and minimum civic amenities in Jeevan Bima Nagar, Borivali, (West), Bombay.

12.04 hrs.

ELECTIONS TO COUNCILS

[English]

- (i) All India Council for Technical Education.

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHTAGI) : I beg to move :

"That in pursuance of clause 1(g) of paragraph 3 of the Ministry of Education Resolution No. F. 16-10/44-E. III, dated the 30th November, 1945, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the All India Council for Technical Education for the term ending on the 31st July, 1988 subject to the other provisions of the said Resolution."

MR. SPEAKER : The question is :

"That in pursuance of clause 1(g) of paragraph 3 of the Ministry of Education Resolution No. F. 16-10/4-4-E. III, dated the 30th